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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.188/241/HDB/2017
NAME OF THE COMPANY	Sri Vijaya Gayathri Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Nelakuditi Hari Krishna
NAME OF THE RESPONDENT(S)	Sri Vijaya Gayathri Cold Storage Pvt Ltd & 04 Others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. SHILPA representing on behalf of V.R. AVULA	counsel for petitioner	9848554466	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

**ORDER**

Heard Mr. S.Chidambaram Ld. PCS for the Respondent and Ms.C.Shilpa representing on behalf of V.R.Avula, Ld. Counsel for the Petitioner requesting time, busy with their works.

Post the case on 09<sup>th</sup> March, 2018



Member (T)



Member (J)